

Consolidated Cause List

13/12/2024

13-12-2024 AT 10:15 AM
(Court No.5)
HON'BLE JUSTICE ABDUL MOIN

Sr. No.	Case No	Party Name	Petitioner Counsel	Respondent Counsel
1	2/2024 (Correction Application) in case WRIA-11460-2024 Case Decided on 02/12/2024	RAJEEV KUMAR SINGH AND 5 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. BASIC EDUCATION U.P. LKO. AND 4 OTHERS	VINAY MISRA	SHIVAM SHARMA RAN VIJAY SINGH C.S.C.
2	2/2024 (Correction Application) in case WRIA-11594-2024 Case Decided on 04/12/2024	PHOOL CHAND YADAV AND ANOTHER VS STATE OF U.P. THRU. SECY. SECONDARY EDU. U.P. LKO. AND 5 OTHERS	OM PRAKASH MANI TRIPATHI	C.S.C.

13-12-2024 AT 10:15 AM

(Court No.7)

HON'BLE JUSTICE PANKAJ BHATIA

Sr. No.	Case No	Party Name	Petitioner Counsel	Respondent Counsel
1	4/2024 (Correction Application) in case WRIC-10096-2023 Case Decided on 20/11/2024	CHANDRAWATI VS STATE OF U.P. THRU. SECY. FOOD AND CIVIL SUPPLIES, LKO. AND 3 OTHERS	ARPIT CHAUDHARY INDU PRAKASH SINGH	C.S.C.
2	2/2024 (Correction Application) in case WRIC-10541-2024	MOHAMMAD SIRAJ AND 21 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. HOME, LKO. AND 3 OTHERS	MAHMOOD ALAM MAYANK DWIVEDI AKIL IMAM	C.S.C.

13-12-2024 AT 10:15 AM

(Court No.10)

HON'BLE JUSTICE VIVEK CHAUDHARY
HON'BLE JUSTICE OM PRAKASH SHUKLA

Sr. No.	Case No	Party Name	Petitioner Counsel	Respondent Counsel
1	5/2024 (Correction Application) in case CRLP-3148-2024	SMT. PARUL ARORA AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND OTHERS	IN PERSON	SHESH RAM VERMA JAYLAXMI UPADHYAY RITURAJ MISHRA AYODHYA PRASAD MISHRA A.P. MISHRA G.A.

13-12-2024 AT 10:15 AM

(Court No.11)

HON'BLE JUSTICE RAJESH SINGH CHAUHAN

Sr. No.	Case No	Party Name	Petitioner Counsel	Respondent Counsel
1	3/2024 (Correction Application) in case BAIL-12337-2024 Case Decided on 29/11/2024	PRAVESH KUMAR PAL @ SOLGER VS STATE OF U.P. THRU. PRIN. SECY. HOME. LKO AND 4 OTHERS	SUYASH DWIVEDI ANAND KUMAR YADAV	G.A.

13-12-2024 AT 10:15 AM

(Court No.15)

HON'BLE JUSTICE SHREE PRAKASH SINGH

Sr. No.	Case No	Party Name	Petitioner Counsel	Respondent Counsel
1	7/2024 (Correction Application) in case BAIL-8754-2022 Case Decided on 04/12/2024	ROLI SINGH VS STATE OF U.P. THRU. SECY. DEPTT. OF HOME LKO. AND 3 OTHERS	ARVIND KUMAR PANDEY ANAND KUMAR SRIVASTAVA RITU SHUKLA ASHISH KUMAR GUPTA	G.A.

Advocate(s) On Leave

#	AOR	Name	From	To
1	B/A2612/2022	AAKASH SRIVASTAVA	11-11-2024	15-12-2024
2	B/A2007/2016	ABHINAV BHATTACHARYA	13-12-2024	20-12-2024
3	B/A0097/2012	ABHISHEK SHUKLA	04-12-2024	13-12-2024
4	B/A0161/2012	ADNAN AHMAD	12-12-2024	20-12-2024
5	B/A0198/2012	AJAI KUMAR SINGH	02-12-2024	18-12-2024
6	B/A0244/2012	AJAY KUMAR PANDEY	27-11-2024	14-12-2024
7	B/A0377/2012	AKHILESH KUMAR PANDEY	04-12-2024	15-12-2024
8	B/A0544/2012	AMIT CHANDRA	09-12-2024	14-12-2024
9	B/A0607/2012	AMIT TRIPATHI	19-11-2024	20-12-2024
10	B/A0772/2012	ANIL KUMAR PANDEY	27-11-2024	13-12-2024
11	B/A0781/2012	ANIL KUMAR SHUKLA	11-07-2024	23-12-2024
12	B/A0881/2012	ANOOP KUMAR	09-12-2024	16-12-2024
13	B/A0898/2012	ANOOP SRIVASTAVA	09-12-2024	13-12-2024
14	B/A2485/2021	ANUPAM MISHRA	09-12-2024	16-12-2024
15	B/A1099/2012	ARUN KUMAR SINGH PARIHAR	03-12-2024	03-01-2025
16	B/A1339/2012	ASHOK KUMAR MISHRA	04-12-2024	15-12-2024
17	B/A1434/2012	ASHUTOSH MISRA	01-12-2024	13-12-2024
18	B/A1576/2012	AVINASH TIWARI	02-12-2024	13-12-2024
19	B/B0049/2012	BALJEET SINGH	28-11-2024	15-12-2024
20	B/B0217/2012	BRIJENDRA SINGH	04-11-2024	11-01-2025
21	B/D0001/2012	DADU RAM SHUKLA (D.R. SHUKLA)	11-12-2024	20-12-2024
22	B/D0105/2012	DEVENDRA KUMAR PATHAK	12-12-2024	10-01-2025
23	B/D0109/2012	DEVENDRA KUMAR SRIVASTAVA	28-11-2024	05-01-2025
24	B/D0365/2012	DINESH KUMAR TRIPATHI	04-12-2024	17-12-2024
25	B/D0423/2012	DR. RAMESH KUMAR SRIVASTAVA	03-12-2024	17-12-2024
26	B/E0008/2021	ESHITA BHASIN	12-12-2024	31-01-2025
27	B/F0020/2012	FARHAT JAMAL SIDDIQUI	11-12-2024	20-12-2024
28	B/G0073/2012	GHAUS BEG	10-12-2024	20-12-2024
29	B/G0104/2012	GIRISH KUMAR	05-12-2024	13-12-2024
30	B/G0309/2022	GYANENDRA SINGH	12-12-2024	20-12-2024
31	B/J0061/2012	JAI PAL SINGH	05-12-2024	13-12-2024
32	B/J0158/2012	JITENDRA BAHADUR	03-12-2024	21-12-2024
33	B/K0034/2012	KAMAL KANT SINGH	29-11-2024	15-01-2025
34	B/K0139/2012	KAUSHLENDRA TEWARI	03-12-2024	16-12-2024
35	B/M0039/2012	MAHENDRA BAHADUR SINGH	05-12-2024	13-12-2024
36	B/M0041/2012	MAHENDRA GOPAL GURHA	28-10-2024	19-01-2025
37	B/M0083/2012	MAHENDRA PRATAP VERMA	12-12-2024	16-12-2024
38	B/M0178/2012	MANISH KUMAR SRIVASTAVA	11-11-2024	15-12-2024
39	B/M0594/2012	MOHD. MUSTAFIZUL HAQ	05-12-2024	21-12-2024
40	B/M0615/2012	MOHD. SHAMSHAD KHAN	09-12-2024	20-12-2024
41	B/M0665/2012	MOHIUDDIN KHAN	09-12-2024	13-12-2024
42	B/P0091/2012	PARITOSH KUMAR TRIVEDI	02-08-2024	31-01-2025
43	B/P0377/2012	PRASHANT KUMAR	13-12-2024	20-12-2024
44	B/R1838/2022	RADHIKA SINGH	28-11-2024	03-01-2025
45	B/R0380/2012	RAJESH KUMAR SRIVASTAVA	06-12-2024	18-12-2024
46	B/R0791/2012	RAM RAJ	01-12-2024	20-12-2024
47	B/R1678/2019	RAM RATAN	12-12-2024	21-12-2024
48	B/R1083/2012	RAVI SHANKER TEWARI	13-12-2024	20-12-2024
49	B/R1697/2019	RISHABH RAJ	28-11-2024	03-01-2025
50	B/S0163/2012	SANJAY KUMAR PATEL (S.K.	09-12-2024	13-12-2024
51	B/S0294/2012	SANJIV SRIVASTAVA	04-11-2024	31-01-2025
52	B/S2101/2016	SANTOSH KUMAR BHATT	09-12-2024	21-01-2025
53	B/S0441/2012	SATISH CHANDRA KASHISH	06-12-2024	18-12-2024
54	B/S0443/2012	SATISH CHANDRA SITAPURI	01-12-2024	20-12-2024
55	B/S0652/2012	SHAILESH KUMAR	05-12-2024	20-12-2024

#	AOR	Name	From	To
56	B/S0767/2012	SHASHI KANT MISHRA	06-12-2024	19-12-2024
57	B/S0826/2012	SHIKHAR ANAND	12-12-2024	13-12-2024
58	B/S2099/2016	SHUBHAM TRIPATHI	09-12-2024	13-12-2024
59	B/S0360/2012	S.K. TRIPATHI	09-12-2024	13-12-2024
60	B/S1114/2012	SMT. NALINI PRAKASH JAIN	04-12-2024	22-12-2024
61	B/S1226/2012	SUBODH KUMAR SHUKLA	28-11-2024	20-12-2024
62	B/S1261/2012	SUDHIR KUMAR	27-11-2024	20-12-2024
63	B/T0122/2022	TAPASYA BAJPAI	28-11-2024	20-12-2024
64	B/T0021/2012	TARANJEET SINGH MAKKER	11-12-2024	24-01-2025
65	B/T0123/2022	TEJASWINI BAJPAI	28-11-2024	20-12-2024
66	B/W0005/2012	WASEEQ UDDIN AHMED	09-12-2024	13-12-2024

1. HON' ABDUL MOIN, J (Court No.- 5)	
.....	2
2. HON' PANKAJ BHATIA, J (Court No.- 7)	
.....	3
3. HON' VIVEK CHAUDHARY & HON' OM PRAKASH SHUKLA, JJ (Court No.- 10)	
.....	4
4. HON' RAJESH SINGH CHAUHAN, J (Court No.- 11)	
.....	5
5. HON' SHREE PRAKASH SINGH, J (Court No.- 15)	
.....	6

